

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 9**  
**(IB)-103(PB)/2017**

**IN THE MATTER OF:**

Vertex Chemicals

.... Petitioner

v.

Mahaan Protenis Ltd.

.... Respondent

**Order U/s. 7 of (IBC) Liq.**

**Order delivered on 18.03.2024**

**ORDER**

**IA-1641/2021, CA-458/2018**

**Re-notified to 20.03.2024.**

**-Sd/-**  
**(COURT OFFICER)**

18.03.2024  
Lalit